

Trading in the International Futures Contract in pepper is expected to commence soon.

(b) Opening of more pepper futures exchanges is not contemplated.

(c) Recognised traders associations establish these exchanges. The Government provides only technical assistance to operationalise the exchanges.

#### Milli Parliament

5801. SHRI VIJAY SANKESHWAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of the activities of an outfit called "Milli Parliament" in our country;

(b) if so, the details thereof;

(c) whether the Government are aware of the resolutions adopted recently at the secret conference of that outfit at Hubli, Karnataka; and

(d) if so, the details thereof and the action taken by the Government to curb such anti-national outfits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Information is being collected and will be laid down on the Table of the House.

#### Delay of Projects in N.E. States

5802. SHRI JAGMOHAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether projects viz. setting up LPG Bottling Plant, upgradation of Guwahati and Agartala Airports, railhead at Burnihat and Loktak Hydro-electric project at Manipur and North Eastern States are being delayed; and

(b) if so, the measures taken to secure speedy implementation of the aforesaid projects?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) These projects form part of the new initiatives for North Eastern Region. Their implementation is being regularly monitored by the Government.

#### Delhi Riots

5803. SHRI HARIN PATHAK : Will the Minister of HOME AFFAIRS be pleased to state the number of Delhi Riots (1984) victims financially compensated and given employment so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : The requisite information is given in the attached Statement.

#### Statement

The details of financial assistance etc. provided to victims of 1984 riots at Delhi are given as under:

##### 1. Financial Assistance given in case of Death :

Initially the next of kin of 2564 persons killed in Delhi riots were given an ex-gratia payment of Rs. 20,000/- each. However, the Delhi High Court in its order dated 5.7.96 in Civil Writ Petition No. 1429/96 (Smt. Bhajan Kaur Vs. Delhi Administration) passed a direction that the widows & families of the victims who lost their lives in the 1984 Delhi riots be paid a sum of Rs. 3.50 lakhs (Rs. 2 lakhs with interest quantified at Rs. 1.50 lakhs) after adjusting the amount already paid. In pursuance of the said judgement the enhanced payment has been made in 1725 cases so far.

##### 2. Pension :

279 widows and elderly persons are in receipt of monthly pension of Rs. 1000/- per head.

##### 3. Stipend :

The school/college going children of the widows have been granted "stipend" in 3489 cases. This scheme is still continuing.

##### 4. Compensation for Injury :

2603 victims have been paid Rs. 54.62 lakhs as injury compensation.

##### 5. Compensation for Damaged Houses :

An amount of Rs. 583.68 lakhs was given as compensation for damaged dwelling units in 3573 cases.

##### 6. Marriage Assistance :

Assistance of Rs. 3000/- each has been provided in 14 cases of remarriage of widows and 214 cases of marriage of daughters of 1984 riot victims.

##### 7. Employment to Widows/Wards :

684 victims have been provided jobs.

##### 8. Allotment of Flats :

2181, victims have been given flats.

##### 9. Compensation for uninsured commercial properties :

3415 cases have been covered under this category.